

Pointed out, that at the Chief Minister himself has gone to the extent of offering Satyagraha. This shows that certain situations are developing there. We will have to wait and watch.

DR. BHAI MAHAVIR: Sir, I would like to know from the hon. Minister if he has any information whether this force of 50 thousand volunteers is armed or unarmed. If it has any arms, what is the nature of these arms? Secondly, when he says that it is being used or it is being set up for the legitimate objectives of the Marxist Party, is wrecking the Constitution, one of the legitimate objectives of the Party or not and is this whole force to be used for that legitimate objective? What has the Home Minister to say about it? There is also a JINI report about Madras on the same subject that a force of 300 armed volunteers has been set up by the Marxist Party there. May I know whether the Government is aware of it? Lastly, I would like to know why the Home Minister has to say about the Nehru Brigade which is being set up in Delhi by Mrs. Subhadra Joshi and some of her companions presumably for supporting the Prime Minister during her struggle with the Congress.

SHRI ARJUN ARORA: Also something about the RSS!

(interruptions)

MR. CHAIRMAN: That question does not arise.

SHRI Y. B. CHAVAN: As far as the information about arms or weapons that are being used by this voluntary force of the CPM is concerned, my only information is that they use lathis as used by the RSS. The hon. Member wanted to know about that. About the use of other weapons, etc. I have no evidence to show that they are doing something else, though allegations are made to the contrary.

DR. BHAI MAHAVIR: Are people murdered with the help of those lathis.

(Interruptions)

SHRI Y. B. CHAVAN: I do not know that; murders are committed with the help of spears and other weapons, but whether those weapons are used or not, I will have to be very careful in making statements. As far as voluntary organisations are concerned, I think all sorts of allegations are made by one group against another. As he is making allegations against voluntary organisations, some other Member can get up and make

allegations against the RSS also. I do not think people living in glasshouses should try to throw stones at others.

DR. BHAI MAHAVIR: Sir, I seek your protection. This is a very wrong and mischievous way of giving answers. I do not make any allegation. I only asked the hon. Minister whether wrecking the Constitution was one of the legitimate objectives of the Marxist Party and for that purpose this volunteer force is alleged to be raised. That is number one. Number two is that I wanted to ask him...

SHRI ARJUN ARORA: Sir, what is he doing? Why are you permitting him to make a speech?

(Interruptions)

DR. BHAI MAHAVIR: I know that the hon. Member is anxious to flatter the Prime Minister.

(Interruptions)

SHRI DAHYABHAI V. PATEL: Sir, why does the Home Minister make allegations? Why does he not give a straight answer to a straight question?

श्री राजनारायण : श्रीमन्, मैं आपके द्वारा एक व्यवस्था का प्रश्न पूछना चाहता हूँ। क्या सरकार को यह अधिकार है कि सवालों का जवाब देते हुए कोई मंत्री कहे कि तुम दूसरों के ऊपर क्यों आक्षेप करते हो जब तुम खुद वैसा काम करते हो? यह सरकार का कतई अधिकार नहीं है। सरकार को केवल यह जवाब देना है कि हाँ यह सही है या गलत है। जब माननीय सदस्य ने पूछा कि क्या सुभद्रा जोशी नेहरू ब्रिगेड के नाम पर कोई बोलन्टियर कोर बना रही है, तो उसका उत्तर ऐसा था जो सरकार को देना चाहिये और इससे ज्यादा यही कर सकते हैं कि जनसंघ के या आर० एस० एस० के बारे में उनके पास कोई फर्दर इन्फार्मेशन है तो दे सकते हैं लेकिन यह नहीं कह सकते हैं कि चूँकि आर० एस० एस० ऐसा कर रही है इसलिये दूसरे ऐसा कर रहे हैं...

DR. BHAI MAHAVIR: Instead of giving a straight answer, Sir, he is making allegations.